

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).3814/2014

BALRAM Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)

(With office report)

Date: 15/04/2014 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Rajeev Kr.Singh,Adv.

For Respondent(s)
Mr. Amar Deep Sharma,Adv.
Mr. Rakesh U. Upadhyay,Adv.

UPON hearing counsel the Court made the following
O R D E R

None for the petitioner.
Mr. Amar Deep Sharma, Ld. counsel for the
respondent has stated that he has already filed the vakalatnama
and the counter affidavit. Office shall verify the position and
report accordingly.
List again on 28.4.2014.

mg

(M.K. HANJURA)
Registrar